## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/149/2017

NAME OF THE PETITIONER

: PALICHAL ROCK PRODUCTS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## <u>ORDER</u>

Representative for the Petitioner present. As seen, the Application has been filed by one of the Directors who have not complied with the provisions of the Companies Act for last five years and by Operation of Law, he stands disqualified. He is not entitle to file the Application. The Representative for the Applicant is directed to amend the Application accordingly. The **Registry** is directed to issue notice to RoC for filing the report. Put up on **05.01.2018** at **10.30** A.M.

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MEMBER (JUDICIAL)